# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

### LOK SABHA

### **UNSTARRED QUESTION NO.1947**

## TO BE ANSWERED ON FRIDAY THE 29<sup>TH</sup> DECEMBER, 2017 PAUSHA 8, 1939 (SAKA)

### ANTI DUMPING DUTY

1947. SHRI P. NAGARAJAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has imposed anti-dumping duty on tempered glass used for protecting mobile phone screens import from China for five years; and

(b) if so, the details thereof and the reasons therefor?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) and (b): Anti-dumping duty has been imposed on textured toughened (Tempered) Glass with a minimum of 90.5% transmission having thickness not exceeding 4.2 mm (including tolerance of 0.2 mm) and where at least one dimension exceeds 1500 mm, whether coated or uncoated (hereinafter referred to as the subject goods) falling under tariff item 7007 19 00 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), originating in, or exported from China PR and imported into India, *vide* notification No. 38/2017-ADD dated 18.08.2017.

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